

MR. SPEAKER : I am very sorry. There is so much excitement over this. I adjourn the House for half an hour.

13.04 hrs.

The Lok Sabha adjourned till thirty-five minutes past thirteen of the clock.

The Lok Sabha re-assembled at thirty-eight minutes past thirteen of the clock.

[MR. DUPT SPEAKER in the chair.]

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. DEPUTY-SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Twelfth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:—

- (1) Shri J. Rameshwar Rao 17th November to 5th December, 1969 (Ninth Session)
- (2) Shri Brijraj Singh Kotah 17th November to 10th December, 1969 (Ninth Session)
- (3) Shri K. Hanumanthaiya 17th November to 17th December, 1969 (Ninth Session)
- (4) H. H. Maharaja Brijendra Singh of Bharatpur 4th to 24th December, 1969 (Ninth Session)

I take it that the House agrees with the recommendations of the Committee.

SEVERAL HON. MEMBERS: Yes.

MR. DEPUTY-SPEAKER: The Members will be informed accordingly.

13.40 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FIFTY-THIRD REPORT

SHRI M. B. RANA (Brsach): I beg to present the Fifty-third Report of the Committee on Public Undertakings on action taken by Government on the recom-

mendations contained in their Fifth Report or contract entered into by State Trading Corporation of India Ltd., with M/s. Oval Industries, Inc., New York, for import of Sulphur.

SHRI BISHWANATH ROY (Deoria): Sir, before you take up the next item, I want to just inform you that more than 40 minutes were taken by the other side while we here were not allowed even to put one or two questions on important points concerning the nation.

MR. DEPUTY-SPEAKER: On what?

SHRI BISHWANATH ROY: The question is about the news published in *National Herald* dated 20th December, 1969 the RSS plot to kill the P.M.—

MR. DEPUTY-SPEAKER: We are in the midst of another item. I request you to wait until that is over. Kindly cooperate in running the sittings of the House.

SHRI BISHWANATH ROY: Just one or two minutes only.

MR. DEPUTY-SPEAKER: That is not relevant to this. I will allow you when the time comes, but not now.

13.42 hrs.

STATEMENT RE. CEMENT DECONTROL

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): As the Hon'ble Members of this House are aware, I made a statement in this House on the 14th April 1969 regarding the decision of the Government to discontinue the existing arrangements and remove all controls over price and distribution of cement with effect from 1-1-1970, for the reasons explained therein. Since then numerous representations have been received by the Government from a large number of producers, Members of Parliament, State Governments and Chambers of Commerce urging the Government to reconsider its decision and continue the existing arrangements for the sale of cement at a uniform f.o.r. destination price and freight equalisation arrangements. The

[Shri F. A. Ahmed]
 various grounds urged in these representations, in particular that there may be price rises after decontrol, specially in the deficit areas, warrant re-examination of Government's decision. Under the circumstances, till Government have completed their examination of the points urged in the representations, the existing arrangements for the sale of cement on f.o.r. destination price and freight pooling arrangements etc. will for the present be continued beyond the 31st December, 1969.

श्री शिवचन्द्र झा (मधुबनी) : उपाध्यक्ष महोदय, यह एक दम गलत बात है। मंत्री महोदय ने अपने वक्तव्य में सीमेंट के कन्ट्रोल को जारी रखने की बात कह दी, लेकिन यह साफ नहीं किया कि इस समय सीमेंट का प्रोडक्शन कितना है और देश की रिक्वायरमेंट कितनी है। ये इस तरह से बहुत हेस्टी स्टेप ले रहे हैं
 (इयवधान)

MR. DEPUTY-SPEAKER: I will allow you. Kindly hear me. I am told that there will be a discussion on this subject the day after tomorrow, and at that time, you will have full opportunity. So, let us not do anything about it just now.

SHRI S. M. BANERJEE (Kanpur) : Sir, I just want a clarification. Because Parliament is going to adjourn on the 24th, I just raise this point. The hon. Minister has made a statement that the present arrangements will continue beyond the 31st December, 1969. I only wanted an assurance from him that nothing will be done during the inter-session period, because we want a discussion to take place over this subject—

MR. DEPUTY-SPEAKER: You are having a discussion the day after tomorrow. Why not make your points then? Not now.

SHRI SHIV CHANDRA JHA rose—

MR. DEPUTY-SPEAKER: Mr Jha, the discussion is coming the day after tomorrow, and so, why take it up now?

SHRI BISHWANATH ROY (Deoria) : Sir, about the RSS plot to kill the P.M.—

MR. DEPUTY-SPEAKER: Please listen. We are on the statement made by the Minister now, on cement.

SHRI BISHWANATH ROY: Just one question. The question is whether the Government would issue any statements regarding the news published in the *National Herald* in the current session.....

MR. DEPUTY-SPEAKER: I am not allowing this.

SHRI BISHWANATH ROY:..dated 20th December, 1969 about the RSS plot to kill the P.M...

MR. DEPUTY-SPEAKER: I am not allowing this.

SHRI BISHWANATH ROY: Sir, it concerns this House, the whole nation and the Prime Minister.

MR DEPUTY-SPEAKER: I am not allowing this.

श्री कामेश्वर सिंह (खगरिया) : कुछ दिन पहले भारत सरकार ने बिहार में शुगरकेन की प्राईस 7.37 रु० पर क्वीटल निर्धारित की थी। (इयवधान)

MR. DEPUTY-SPEAKER: Kindly excuse me.

श्री कामेश्वर सिंह : परन्तु बिहार सरकार ने केन्द्रीय सरकार को लिखा है कि 7.37 रु० गन्ने की कीमत होने के बजाये 9 रुपए होनी चाहिए। यह किसानों का सवाल है। मैं आपके द्वारा अनुरोध करूंगा कि मन्त्री महोदय इस पर यहाँ एक वक्तव्य दें।

MR. DEPUTY-SPEAKER: It is a different matter altogether. It may be raised at the proper time. We are now on cement decontrol and you are talking of sugarcane.

श्री कामेश्वर सिंह : मैं ने ध्यानाकर्षण प्रस्ताव भी दिया था लेकिन वह स्वीकार नहीं हुआ। सीमेंट से मेरा कोई मतलब नहीं है। लेकिन गन्ने का सम्बन्ध किसानों से है इसलिए इस पर मन्त्री जी का वक्तव्य यहाँ पर होना चाहिए।

MR. DEPUTY-SPEAKER: Now, the Finance Minister.